mentioned at (i) above. [Placed in Library For (i) to (iii) *See* No. LT-756Z*5].

Statement regarding rejection of Award in Cumpulsory Arbitration Reference No. 1 of 1991

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE KOF **PARLIAMENTARY** MINISTRY (SHRI **AFFAIRS** MALLIKARJUN): Madam I lay on the Table a copy (in English and Hindi) of the Statement rejection regarding of Award Compulsory Arbitration Reference No. 1 1991. /Placed in Library, See No. LT 7591/95

- I. Report and Accounts (1993-94) of the Postgraduate Institute of Medical Education and Research, Chandigarh and related papers.
- II. Accounts (1991-92) of the All India Institute of Medical Sciences, New Delhi and related papers.

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvers): Madam I lay on the Table a copy each (in English and Hindi) of the Following papers:—

- I. (a) Twenty-Seventh Annual Report
 of the Postgraduate Institute of
 Medical Education and
 Research, Chandigarh, for the
 year 1993-94, under section 19
 of the Postgraduate Institute of
 Medical Education and
 Research, Chandigarh, Act
 1966.
- Annual (b) of the Accounts Postgraduate Instute of Medical Education and Research, Chandigarh, for the year 1993and the Audit Report thereon, under sub-section (4) of seciton 18 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. (Placed in Library For (a) to (d) See No. LT-759395)
- II. (a) Annual Accounts of the All India Institute of medical Sciences, New Delhi, for the year 1991-92, and the Audit Report thereon, under section 18 of the All India Institute of Medical Sciences Act. 1986.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library For (a) and (b) See No. LT-759493J
 - I. Notification of the Ministry of Rural Areas and Employment (Deptt. of Rural Development)
 - II. Report and Accounts (1993-94) of the National Institute of Rural Development, Hyderabad and related papers
 - III Minister of State in the Ministry of Rural Areas and Employment (Deptt. of Rural Development) (Shri Uttambhai Patel): Madam I lay on the Table—
 - I. A copy (in English and Hindi) of the Ministry of Rural Areas and Employment (Department of Rural Development), Notification G.S.R. No. 632, dated the 17th December, 1994, publishing the Desicated Grading Coconut and Marking Rules, 1994, under sub-section (2) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1837. (Placed in Library. See No. LT 7563/
 - II. A copy each (in English and Hindi) of the following papers:—
- (i) Annual Repoet of the National Institute of Rural Development, Hyderabad, for the year 1993-94.
- (it) Annual Accounts of the National Institute of Rural Development,